

T.B Control

4237. DR. SAKSHIJI: Will the minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the percentage of men and women in urban and rural areas affected with tuberculosis in Uttar Pradesh;

(b) the details of programmes proposed to be taken up during 1994-95 to prevent tuberculosis in the State;

(c) whether any assistance has been sought by the State Government for this purpose; and

(d) if so, the details of the assistance given by the Union Government during 1993-94 and funds allocated to the State for 1994-95?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) 1.5% of the population of Uttar Pradesh is estimated to be suffering from TB in the urban and rural areas. The ratio of male to female patients is about 2:1.

(b, c & d.) Uttar Pradesh is covered by the National TB Control Programme involving 50:50 sharing of expenditure between Central and State Governments. The Central allocation for Uttar Pradesh for 1993-94 was Rs. 458.00 lakhs and is proposed at Rs. 560.00 lakhs for 1994-95.

Terrorists Arrested by Delhi Police

4238. SHRI SHRAVAN KUMAR PATEL:
SHRI BOLLA BULLI RAMAIAH:

SHRI MOHAN SINGH (FEROZEPUR):

DR. LAXMI NARAYAN PANDEYA:

Will the minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police have arrested a number of terrorists during March, 1994;

(b) if so, the details of each such case;

(c) the countries of which these terrorists belong and the action being taken against them;

(d) the details of arms, explosives and other materials seized from them;

(e) the main intention of these terrorists;

(f) whether they have any connection with the Inter Services Intelligence (ISI) of Pakistan; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) to (c) Seven persons (five foreign nationals and two Indians) were arrested in three cases registered under various sections of law at Police Stations Town Hall, Gokalpuri and New Delhi Railway Station respectively. Of these five foreign nationals, four belong to Pakistan and one to Bangladesh. At present all the accused are in judicial custody.

(d) Two pistols, 2 hand-grenades, 126 high explosive sticks, 7 live detonators, 9 live cartridges and 20 bottles of chemicals

and 8 computer floppies having details of preparations of I.E.Ds., etc. were seized from their possession.

(e) The reports available with the Government indicate that the main intention of these terrorists was to cause terrorist and disruptive activities i.e. a series of bomb explosions in Delhi in busy markets, Trade Centres, Govt. Buildings etc., bank robberies and to poison water reservoir (tanks).

(f) and (g) Yes, Sir. All the five foreign terrorists were linked with Pak I.S.I and had taken training in the use of various weapons, explosive and martial arts in various camps run by I.S.I in Pakistan.

Foreign Nationals

4239. SHRI S.N.VEKARIA :
SHRI PARASRAM
BHARDWAJ :
SHRI MANIKRAO HODLYA
GAVIT :
SHRI BAPU HARI CHAURE :
SHRI AVTAR SINGH
BHADANA :
SHRIMATI GIRIJA DEVI :
SHRI MANJAY LAL :

Will the minister of HOME AFFAIRS be pleased to state :

(a) the number of foreign nationals found involved in terrorists activities in Jammu and Kashmir during the last three years and the current year so far ;

(b) the number of Pakistani nationals out of them;

(c) the number of foreign terrorists killed and arrested in State during the above period; and

(d) the action taken against these arrested terrorists ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) to (c) Government are aware of the presence of foreign nationals involved in terrorist activities in Jammu and Kashmir. However, it is not possible to precisely estimate the number and nationalities of such persons, who have infiltrated into the State. Around 121 foreign nationals are reported to have been killed and 34 apprehended during the last three years.

(d) action against those arrested in connection with the terrorist activities in the State is being taken under the provisions of the Law.

Irrigation Facilities

4240. SHRI HARADHAN ROY : Will the minister of WATER RESOURCES be pleased to state:

(a) the total area of irrigable land in the country where irrigation facilities are fully available Statewise;

(b) whether there is any proposal to undertake new irrigation projects in these States;

(c) if so, the details thereof;

(d) whether any special assistance is being provided by the Union Government to create more irrigation facilities; and

(e) if so, the details thereof, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT